

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **20.07.2023** (THURSDAY)
CHENNAI BENCH (**VIRTUAL MODE**)
10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Direction

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|---------------------------|-------------------------|
| 1 | IA No. 711/2023 (Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 170/2023 For Stay IA No. 552/2023 For Exemption IA No. 551/2023 For Directions IA No. 600/2023 To implead IA No. 643 & 646/2023 | Dr. Govindarajula Venkata Narasimha Rao, RP of Viceroy Hotels Limited | Ms. Lakshana Viravalli | |

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
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